

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2557
(To be answered on the 2nd August 2018)**

SETTING UP OF AIRPORTS

**2557. SHRI PRABHAKAR REDDY KOTHA
DR. P.K. BIJU**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a): whether the Government has taken any initiative to establish regular airports in Tier 1 and Tier 2 cities already having old airstrips in Telangana State and if so, the details thereof;
- (b): if not, the reasons therefor;
- (c): the details of the airports that were converted into regular airports having old airstrips in the country, State/UT-wise;
- (d): the total number of domestic and international passengers who travelled through the airports in Kerala during the last three years; and
- (e): the details of funds released for the development of different airports and air navigation infrastructure in Kerala during 2014-15, 2015-16, 2016-17 and till date?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री**

(Shri Jayant Sinha)

- (a) to (c): National Civil Aviation Policy, 2016, has a provision for promotion of regional connectivity by way of revival of un-served and under-served airports/airstrips under Regional Connectivity Scheme RCS-UDAN. However, revival of such airports is "demand-driven", depending on firm demand from the airline operators and where the State Government agrees to provide various concessions envisaged in the policy. The list of airports to which the airlines shown interest to operate are at Annexure I.
- (d): The total number of domestic and international passengers handled by the airports in Kerala are 13.53 million in 2015-16, 15.49 million in 2016-17 and 17.71 million in 2017-18.
- (e): Airports Authority of India (AAI) has incurred an amount of Rs. 22.97 crore in 2014-15, Rs. 75.07 crore in 2015-16, Rs. 154.85 crore in 2016-17 and Rs. 48.53 crore in 2017-18 for the development of airports in Kerala. Besides, a total expenditure of Rs. 12.28 crore incurred from 2014-15 till date for air navigation infrastructure in Kerala.

SETTING UP OF AIRPORTS

2557. श्री प्रभाकर रेड्डी कोटा
DR. P.K. RILU

Will the Minister of CIVIL AVIATION
उत्तर देंगे कि

be pleased to inform:

- (a) whether the Government has taken any initiative to establish regular airports in Tier I and Tier II cities already having old airports in Telangana State and if so, the details thereof;
- (b) if not, the reasons thereof;
- (c) the details of the airports that were converted into regular airports having old airports in the country, State/Territory;
- (d) the total number of domestic and international passengers who travelled through the airports in Kerala during the last three years; and
- (e) the details of funds released for the development of different airports and air navigation infrastructure in Kerala during 2014-15, 2015-16, 2016-17 and till date?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
श्री जयंत शिंदे

(Shri Jayant Shinde)

- (a) to (c): National Civil Aviation Policy, 2016, has a provision for promotion of regional connectivity by way of revival of non-served and under-served airports/airports under Regional Connectivity Scheme (RCS-UDAN). However, revival of such airports is "demand-driven", depending on firm demand from the airline operators and where the State Government agrees to provide various concessions envisaged in the policy. The list of airports to which the airlines shown interest to operate are in Annexure I.
- (d): The total number of domestic and international passengers handled by the airports in Kerala are 13.53 million in 2015-16, 15.49 million in 2016-17 and 17.71 million in 2017-18.
- (e): Airports Authority of India (AAI) has incurred an amount of Rs. 22.97 crore in 2014-15, Rs. 32.07 crore in 2015-16, Rs. 154.88 crore in 2016-17 and Rs. 48.23 crore in 2017-18 for the development of airports in Kerala. Besides, a total expenditure of Rs. 12.58 crore incurred from 2014-15 till date for air navigation infrastructure in Kerala.

Airports awarded in 1st round RCS

S.N.	Name of Airport	State	Owner
1	Kadapa	Andhra Pradesh	AAI
2	Bhavnagar	Gujarat	AAI
3	Porbandar	Gujarat	AAI
4	Kandla	Gujarat	AAI
5	Kullu (Bhuntar)	Himachal Pradesh	AAI
6	Shimla	Himachal Pradesh	AAI
7	Mysore	Karnataka	AAI
8	Shillong	Meghalaya	AAI
9	Ludhiana	Punjab	AAI
10	Salem	Tamil Nadu	AAI
11	Pondicherry	U.T.	AAI
12	Pantnagar	Uttarakhand	AAI
13	Cooch Behar	West Bengal	AAI
14	Bilaspur	Chhattisgarh	AAI
15	Jalgaon	Maharashtra	AAI
16	Kolhapur	Maharashtra	AAI
17	Sholapur	Maharashtra	AAI
18	Jharsuguda	Odisha	AAI
19	Bikaner (Nal)	Rajasthan	AAI /CIVIL ENCLAVE
20	Jamnagar	Gujarat	AAI /CIVIL ENCLAVE
21	Gwalior	Madhya Pradesh	AAI /CIVIL ENCLAVE
22	Bhatinda	Punjab	AAI CIVIL ENCLAVE
23	Pathankot	Punjab	AAI CIVIL ENCLAVE
24	Jaisalmer	Rajasthan	AAI CIVIL ENCLAVE
25	Agra	Uttar Pradesh	AAI CIVIL ENCLAVE
26	Kanpur (Chakeri)	Uttar Pradesh	AAI CIVIL ENCLAVE
27	Adampur	Punjab	MoD (IAF)
28	Ozar (Nasik)	Maharashtra	MoD (HAL)
29	Burnpur	West Bengal	PSU SAIL
30	Neyveli	Tamil Nadu	PSU (Neyveli Lignite)
31	Rourkela	Odisha	PSU, SAIL
32	Nanded	Maharashtra	STATE GOVT.
33	Ambikapur	Chhattisgarh	STATE GOVT.
34	Jagdalpur	Chhattisgarh	STATE GOVT.
35	Jeypore	Odisha	STATE GOVT.
36	Utkela	Odisha	STATE GOVT.
37	Diu	U.T.	UT
38	Durgapur	West Bengal	PRIVATE (B APL)
39	Mundra	Gujarat	PRIVATE P&SEZ(ADANI)
40	Mithapur	Gujarat	PRIVATE/ TATA CHEMICALS
41	Jamshedpur	Jharkhand	PRIVATE TATA STEEL
42	Raigarh	Chhattisgarh	PRIVATE JSPL
43	Vidyanagar	Karnataka	PRIVATE JSWL

Airports awarded in 2ND round RCS

Sr. No	Airport (D)	State	Owner
1.	Passighat	Arunachal Pradesh	IAF
2.	Tezu	Arunachal Pradesh	AAI
3.	Rupsi	Assam	AAI
4.	Darbhanga	Bihar	IAF
5.	Keshod	Gujarat	AAI
6.	Hissar	Haryana	State Government
7.	Kargil	Jammu and Kashmir	IAF
8.	Bokaro	Jharkhand	SAIL
9.	Dumka	Jharkhand	State Government
10.	Baldota/Koppal	Karnataka	ASPL Ltd.
11.	Kannur	Kerala	KIAL
12.	Kishangarh	Rajasthan	AAI
13.	Uterlai	Rajasthan	IAF
14.	Pakyong	Sikkim	AAI
15.	Tanjore	Tamil Nadu	IAF
16.	Vellore	Tamil Nadu	AAI
17.	Aligarh	Uttar Pradesh	State Government
18.	Azamgarh	Uttar Pradesh	State Government
19.	Bareilly	Uttar Pradesh	IAF
20.	Chitrakoot	Uttar Pradesh	State Government
21.	Jhansi	Uttar Pradesh	AAI
22.	Moradabad	Uttar Pradesh	State Government
23.	Muirpur(Korba)	Uttar Pradesh	State Government
24.	Shravasti	Uttar Pradesh	State Government
25.	Pithoragarh	Uttarakhand	State Government
26.	Jorhat	Assam	IAF (CE - AAI)
27.	Lilabari	Assam	AAI
28.	Tezpur	Assam	IAF (CE - AAI)
29.	Hubli	Karnataka	AAI
30.	Allahabad	Uttar Pradesh	IAF (CE - AAI)